

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
CA(CAA)-66/ND/2023

IN THE MATTER OF:

Infogix International Pvt. Ltd. and Precisely ... Applicant/Petitioner
Software and Data India Pvt. Ltd.

Under Section: 230-232

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Yimyanger Longkumer

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

The Ld. Counsel appearing for the Applicant submitted that the arguing counsel is not available and prayed for short adjournment. At his request, the hearing is deferred to 10.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)